

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. **45/AM10 HELD ON 03.02.2010**
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. **45/87-NC-7/2009** of **NORMS COMMITTEE (NC-7)** dealing with ‘Plastic & Rubber Products’ held on **03.02.2010** under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **44/AM10 held on 28.01.2010**.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-136	SUZLON ENERGY LTD.,	HQ F. No. 01/87/050/01250AM06/DES-VII	Status: Approved
	NC No.: 45/AM10 Dated: 03.02.2010	Adv. Lic. No. 3110030234 Dated 09.08.2007	RLA F. No. 31/24/040/00156/AM08	

Application: Request for revision of input output norms under para 4.7 of HBP-Vol.I for the export product “Parts of Wind Operated Electricity Generator”.

Decision: With D/o C&PC OM No. 46011/81/2006-PC.II dated 15.07.2008, following adhoc norms are **approved** in supersession of earlier norms ratified in NC Meeting No. 39/AM09 held on 07.01.2009 (Case No. A-322):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Parts of Wind Operated Electricity Generator – FRP	1 Set	1. Infusion Epoxy Resin XZ 92742	6880 kg
	(1 Set consists of 3 nos. of	2. Infusion Epoxy Resin	2133 kg

Blades for Rotor (Model Suzlon 2100 KW) (Weight of Each Rotor FRP Blade = 8200 kg +/- 5%)	FRP Rotor Blades)	Hardener XZ 92594	
		3. Hand Lay Up Epoxy Resin	107 kg
		4. Hand Lay Up Epoxy Resin Hardener	0.75 kg
		5. Hand Lay Up Epoxy Resin Hardener 2	33 kg
		6. Adhesive Resin	956 kg
		7. Adhesive Hardener	430 kg
		8. Glass Fabric (800 gsm)	393 kg
		9. Glass Fabric (1200 gsm)	6100 kg
		10. Glass Fabric (1200 gsm/500 mm)	5853 kg
		11. Glass Fabric (1800 gsm)	1800 kg
		12. Glass Fabric (1600 gsm)	1385 kg
		13. Continuous Filament Mat (600 gsm)	157 kg
		14. Surface Veil/Surface Mat	998 Sq. Meter
		15. Biaxial Woven Tape	18 kg
		16. PVC Foam Sheet (Thickness 6mm)	43 Sq. Mtr.
		17. PVC Foam Sheet (Thickness 10mm)	113 Sq. Mtr.
		18. PVC Foam Sheet (Thickness 15mm)	46 Sq. Mtr.
		19. PVC Foam Sheet (Thickness 20mm)	321 Sq. Mtr.
		20. PVC Foam Sheet (Thickness 25mm)	141 Sq. Mtr.
		21. PS Foam – Styrofoam (Thickness 40mm)	2 Sq. Mtr.
		22. PS Foam – Styrofoam (Thickness 75mm)	19 Sq. Mtr.
		23. PS Foam – Styrofoam (Thickness 100mm)	130 Sq. Mtr.
		24. Sealing Foam Ship	9 Meters
		25. Vapofilm (1.2 Meter Wide)	1644 Sq.

		25. Vacfilm (1.2 Meter Wide)	1077 Sq. Mtr.
		26. Vacfilm (4.5 Meter Wide)	3700 Sq. Mtr.
		27. Perforated BOPP Foil, width 1.2 Meter	2116 Sq. Mtr.
		28. Polyester Breather	462 Sq. Mtr.
		29. Polyester Strap (13mm)	525 Meters
		30. Sealant Tape Flat	6326 Meters
		31. Tacky Tape	7030 Meters
		32. PU Paint	238 Litres
		33. PU Paint/Hardener	59 Litres
		34. Filler Spachtel	52 Litres
		35. Filler Hardener	2 Litres
		36. Hexagon Nut	180 Nos.
		37. Washer M 36	180 Nos.
		38. Barrel Nut M36	177 Nos.
		39. Blade Jointer	162 Nos.
		40. Extended Barrel Nut M36	3 Nos.
		41. Blade Jointer Rota Tape M36	19 Nos.

3.1.2	Case No. A-137	ZENITH INDUSTRIAL RUBBER	HQ F. No. 01/87/050/00254/AM09/DES-VII	Status: Approved
	NC No.: 45/AM10 Dated: 03.02.2010	Adv. Lic. No. 0310475591 Dated 20.06.2008	RLA F. No. 03/95/040/00260/AM09	

Application: Request is for revision of input output norms under Para 4.7 of HBP Vol. I for the export product “Rubber Sheets for Rubber Floor Coverings”.

Decision: With DIPP letter dated 31.12.2009, following adhoc norms are **approved** in supersession of earlier norms ratified in NC Meeting No. 33/87-ALC1/2008 held on 26.11.2008 (Case No. 10/12/87-ALC1/2008):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Floor Covering containing SBR min. 45%	1 kg	1. Synthetic Rubber SBR Series 1500 & 1700	0.497 kg
		2. Zinc Oxide	0.021 kg
		3. Carbon Black	0.088 kg
		4. Rubber Chemicals: Antioxidant/Accelarator	0.02484 kg
		5. Peptizer	0.012 kg
		6. Misc. Chemicals: Stearic Acid	0.01104 kg
		7. Titanium Di – Oxide	0.06 kg
		8. Pigment Colours	0.0048 kg
Note: Value Cap may be imposed on ‘Rubber Chemicals & Misc. Chemicals’ as per General Note 8 of the Handbook of Procedure, Vol. 2.			

3.1.3	Case No. A-138	TECHNOVA IMAGING SYSTEMS PVT. LTD.	HQ F. No. 01/87/050/00403/AM09/DES-VII	Status: Approved
	NC No.: 45/AM10 Dated: 03.02.2010	Adv. Lic. No. 0310485035 Dated 02.09.2008	RLA F. No. 03/95/040/00458/AM09	

Application: Request is for Correction in Import Item No. 3.

Decision: With D/o C&PC OM No. 46011/126/2007-PC.II dated 30.11.2009, the Committee decided to correct the description of Import Item No. 3 to read as “**Copolymer Emulsion PVDC Latex 803**” in substitution of ‘**Copolymer Emulsion/ PVDL Latex 803**’ as approved by NC in its earlier NC Meeting No. 34/87-ALC1/2008 held on 03.12.2008 (Case No. 5/22/87-ALC1/2008).

3.1.4	Case No. A-139	FARCOM CABLE SYSTEMS PVT. LTD.	HQ F. No. 01/87/050/00426/AM09/DES-VII	Status: Approved
	NC No.: 45/AM10 Dated: 03.02.2010	Adv. Lic. No. 0710059702 Dated 11.09.2008	RLA F. No. 07/24/040/00221/AM09	

Application: Request is for higher wastage of norms.

Decision: With D/o C&PC OM No. 46011/18/2007-PC.II dated 05.08.2009, following adhoc norms are **approved** in supersession of earlier norms ratified in NC Meeting No. 43/AM09 held on 04.02.2009 (Case No. 22/23/87-ALC1/2008):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound FC-5 (FR)	1 kg	1. PVC Resin	0.4545 kg
		2. DOP	0.3182 kg
		3. Calcium Carbonate	0.1818 kg
		4. Ca-Zn Stabilizer	0.0363 kg

3.1.5	Case No. A-140	BHAKTI POLYMERS	HQ F. No. 01/87/050/01029/AM06/DES-VII	Status: Approved
	NC No.: 45/AM10 Dated: 03.02.2010	Adv. Lic. No. 0310356821 Dated 25.11.2005	RLA F. No. 03/94/040/00738/AM06	

Application: Request is for modification in the description of export product.

Decision: With oral comments of representative of D/o C&PC, the Committee decided to **approve** the case and amend description of export item as “Plastic Hangers with k-resin coated metal hooks **with clips/plastic hangers with k-resin coated metal hooks/Plastic Hangers/Metal Hooks with K-resin coating**” in substitution of ‘**Polystyrene Hangers with K-Resin Coated Metal Hooks**’ as approved by NC in its earlier Meeting No. 26/AM10 held on 23.09.2009 (Case No. A-77).

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Case No.: 30/2/87-ALC1/2009	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status: Approved
HQ File :01/87/050/00741/AM09/	RLA File :03/95/040/00744/AM09/	Lic.No/Date:0310501120 02.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	63/0- Poly Ether Sulfone	200000.000	K.G	81535230.00	1642200.00 US\$
				Total	81,535,230.00	1,642,200.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29039000	Mono Chloro Benzene	137400.000	K.G	7677912.00	152339.52 US\$
2	29209020	Dimethyl Sulfate	20000.000	K.G	530000.00	10515.87 US\$
3	28112950	Sulfur Trioxide	107400.000	K.G	2497050.00	49544.64 US\$
4	28151200	Caustic Soda Lye	2400.000	K.G	55128.00	1093.81 US\$
5	29071110	Phenol	103800.000	K.G	8758644.00	173782.62 US\$
6	28070010	Sulphuric Acid	51000.000	K.G	667080.00	13235.71 US\$
7	29041090	SA2	5200.000	K.G	514176.00	10201.90 US\$
8	29051100	Methanol	9400.000	K.G	183770.00	3646.23 US\$
9	38021000	Activated Carbon	1400.000	K.G	110656.00	2195.56 US\$
10	29420090	Sequest 3004	600.000	K.G	62808.00	1246.19 US\$
11	28321010	Sodium Bi Sulfite	1200.000	K.G	45000.00	892.86 US\$
12	28362020	Sodium Carbonate	62000.000	K.G	1081900.00	21466.27 US\$
13	29349900	Sulfolane	32000.000	K.G	6910400.00	137111.11 US\$
14	29031110	Methyl Chloride	8200.000	K.G	496182.00	9844.88 US\$
15	39232100	HDPE woven saks jumbo bag 500 Kgs pack	1875.000	Number	948750.00	18824.40 US\$
16	39232100	HDPE laminated kraft paper bag 10/25 Kgs pack	24000.000	Number	567600.00	11261.90 US\$
17	44151000	Pallets	2700.000	Number	1687500.00	33482.14 US\$
				Total	32,794,556.00	650,685.61

Decision: With D/o C&PC OM No. 46011/13/2007-PC.II dated 28.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Ether Sulfone	1 kg	1. Mono Chloro Benzene	0.687 kg
		2. Dimethyl Sulfate	0.100 kg

2.	Dimethyl Sulfate	0.100 kg
3.	Sulfur Trioxide	0.525 kg
4.	Caustic Soda Lye	0.012 kg
5.	Phenol	0.519 kg
6.	Sulphuric Acid	0.255 kg
7.	SA2 (Catalyst)	0.026 kg
8.	Methanol	0.047 kg
9.	Activated Carbon	0.007 kg
10.	Sequest 3004	0.003 kg
11.	Sodium Bi Sulfite	0.006 kg
12.	Sodium Carbonate	0.294 kg
13.	Sulfolane	0.147 kg
14.	Methyl Chloride	0.024 kg

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Case No.:12/17/87-ALC1/2009	Party Name:SAATI INDIA PVT LTD	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status: Approved
HQ File :01/87/050/00128/AM10/	RLA File :03/95/040/00997/AM09/	Lic.No/Date:0310515370 13.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39239090	61/0- HEAT SLIT SYNTHETIC FABRIC ROLLS SAATIFIL ACOUSTEX 090HY (LENGTH 200 MTRS ROLLS)	1000.000	Meter	1001800.00	20445.00 US\$
2	39239090	61/0- HEAT SLIT SYNTHETIC FABRIC ROLLS SAATIFIL ACOUSTEX 10 (LENGTH 200 MTRS ROLLS)	600.000	Meter	276350.00	5640.00 US\$
3	39239090	61/0- HEAT SLIT SYNTHETIC FABRIC ROLLS SAATIFIL ACOUSTEX 45HY (LENGTH 200 MTRS ROLLS)	700.000	Meter	699100.00	14267.00 US\$
4	39239090	61/0- HEAT SLIT SYNTHETIC FABRIC ROLLS SAATIFIL ACOUSTEX 090 165CHY (LENGTH 200 MTRS ROLLS	800.000	Meter	611350.00	12476.00 US\$
5	39239090	61/0- HEAT SLIT SYNTHETIC FABRIC ROLLS SAATIFIL ACOUSTEX 032 HY (LENGTH 200 MTRS ROLLS)	1000.000	Meter	1840700.00	37565.00 US\$

					Total	4,429,300.00
						90,393.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39239090	SAATIFIL HYPHOBE ACOUSTEX MONOFILAMNET POLYSTER 090 BK14	1200.000	Meter	871100.00	17778.00 US\$
2	39239090	SAATIFIL ACOUSTEX MONOFILAMNET POLYSTER 010 BK13	720.000	Meter	240300.00	4904.00 US\$
3	39239090	SAATIFIL HYPHOBE ACOUSTEX MONOFILAMNET POLYSTER 045 BK14	840.000	Meter	607900.00	12406.00 EURO
4	39239090	SAATIFIL HYPHOBE ACOUSTEX MONOFILAMNET POLYSTER 090 165CHY	960.000	Meter	531600.00	10849.00 EURO
5	39239090	SAATIFIL HYPHOBE ACOUSTEX MONOFILAMNET POLYSTER 032 BK14	1200.000	Meter	1600600.00	32665.00 US\$
				Total	3,851,500.00	78,602.00

Decision: With D/o C&PC OM No. 46011/72/2009-PC.II dated 28.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Heat Slit Synthetic Fabric Rolls Saatifil Acoustex 090 HY	1 Meter	1. Saatifil Hyphobe Acoustex Monofilament Polyester 090 BK 14	1.05 Meter
2. Heat Slit Synthetic Fabric Rolls Saatifil Acoustex B010	1 Meter	2. Saatifil Acoustex Monofilament Polyester 010 BK 13	1.05 Meter
3. Heat Slit Synthetic Fabric Rolls Saatifil Acoustex B045 HY	1 Meter	3. Saatifil Hyphobe Acoustex Monofilament Polyester 045 BK 14	1.05 Meter
4. Heat Slit Synthetic Fabric Rolls Saatifil Acoustex 090 165 CHY	1 Meter	4. Saatifil Hyphobe Acoustex Monofilament Polyester 090 BK 165 CHY	1.05 Meter
5. Heat Slit Synthetic Fabric Rolls Saatifil Acoustex 032 HY	1 Meter	5. Saatifil Hyphobe Acoustex Monofilament Polyester 032 BK 14	1.05 Meter

22	Case No.:4/40/87-ALC1/2009	Party Name:SPERRY PLAST LTD.	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status: Approved
	HQ File :01/87/050/00298/AM10/	RLA File :05/24/040/00384/AM10/	Lic.No/Date:0510255000 21.12.2009	Defer Date:
Application: Request is for adhoc norms for following:				

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39039090	64/0- THERMOPLASTIC COMPOUNDS / TPE COMPOUNDS TP COMPOUNDS	400000.000	K.G	36226636.00	780746.00 US\$
				Total	36,226,636.00	780,746.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39039090	SBS CO-POLYMER / STYRENE BUTADIENE CO-POLYMER EUROPRENE SOL T177, SOL 161BG, SOL T-166 CALPRENE -411, 540, TAIPOLE SEBS-6151, 6150, GLOBALPRENE-3546, 3411 KIBITON TPE PB-511, 5300, 5301, 5302, JSR RB-830, 820, KTR-401P, KRATON D-1101CS, 1102CS, G1650,G1651, D1184CS, ENPRENE-611, 655, 684, 675, LG-411, 475, 484, 485, 487	347760.000	K.G	27963382.00	591192.00 US\$
2	39039090	K-RESIN STYRENE BUTADIENE CO-POLYMER KR99HG, KR03, KR05, XK-43, XK-40, KRDEV027D, STYROCLEAR GH 62	28000.000	K.G	2251480.00	47600.00 US\$
3	39013000	EVA (ETHYLENE VINYL ACETATE CO-POLYMER EVA	16000.000	K.G	1286560.00	27200.00 US\$
				Total	31,501,422.00	665,992.00

Decision: With D/o C&PC OM No. 46011/122/2007-PC.II dated 03.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Compound/ Thermoplastic Rubber Compound	1 kg	1. SBS Copolymer/Styrene Butadiene Copolymer/Styrene Butadiene Styrene Copolymer	0.850 kg
		2. K-Resin Styrene Butadiene Copolymer	0.070 kg
		3. EVA (Ethylene Vinyl Acetate Copolymer)	0.040 kg

23	Case No.:5/40/87-ALC1/2009	Party Name:SPERRY PLAST LTD.	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status: Approved
	HQ File :01/87/050/00299/AM10/	RLA File :05/24/040/00386/AM10/	Lic.No/Date:0510255001 21.12.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39039090	64/0- THERMOPLASTIC COMPOUNDS / TPE COMPOUNDS TP COMPOUNDS	400000.000	K.G	36226636.00	780746.00 US\$
				Total	36,226,636.00	780,746.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39039090	SBS CO-POLYMER / STYRENE BUTADIENE CO-POLYMER CALPRENE-411, 540, TAIPOL SEBS-6151,6150 GLOBALPRENE-3546,3411, KIBITON TPE PB-511, 5300, 5301,5302 JSR RB-830,820, KTR-401P, KRATON D-1101CS, 1102CS, G-1650, G1651 D1184CS ENPRENE-611, 655, 684, 675, LG-411, 475, 484, 485, 487 RUOPRENE SOLT177,161BG, EUROPRENE SOLT166	347760.000	K.G	27963382.00	591192.00 US\$
2	39039090	K-RESIN STYRENE BUTADIENE CO-POLYMER KR99HG, KR03, KR05, XK-43, XK-40, KRDEV027D STYROCLEAR GH 62	28000.000	K.G	2251480.00	47600.00 US\$
3	39013000	EVA (ETHYLENE VINYL ACCTATE CO-POLYMER EVA	16000.000	K.G	1286560.00	27200.00 US\$
				Total	31,501,422.00	665,992.00

Decision: With D/o C&PC OM No. 46011/122/2007-PC.II dated 03.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Compound/ Thermoplastic Rubber Compound	1 kg	1. SBS Copolymer/Styrene Butadiene Copolymer/Styrene Butadiene Styrene Copolymer	0.850 kg
		2. K-Resin Styrene Butadiene Copolymer	0.070 kg
		3. EVA (Ethylene Vinyl Acetate Copolymer)	0.040 kg

28	Case No.:4/42/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status: Approved
	HQ File :01/87/050/00303/AM10/	RLA File :03/95/040/00634/AM10/	Lic.No/Date:0310553092 31.12.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40082990	62/0- SYNTHETIC RUBBER SHEETS OF FLOURO ELASTOMER	10000.000	K.G	9200000.00	200000.00 US\$
				Total	9,200,000.00	200,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)

1	39004000	FLOURO ELASTOMER RUBBER (FKM)	6600.000	Number	7286400.00	158400.00 US\$
2	25199040	MAGNESIUM OXIDE	320.000	Number	24288.00	528.00 US\$
3	28030010	CARBON BLACK	2733.100	Number	282875.85	6149.48 US\$
				Total	7,593,563.85	165,077.48

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Synthetic Rubber Sheets of Fluoro Elastomer	1 kg	1. Fluoro Elastomer Rubber (FKM)	0.660 kg
		2. Magnesium Oxide	0.032 kg
		3. Carbon Black	0.273 kg
Note: However, at the time of redemption applicant will account for minimum 60% of Fluoro Elastomer Rubber by weight in export product.			

ONLINE CASE

2	29163110	Benzoic Acid	8000.000	K.G	576000.00	12000.00 US\$
3	29173500	Phthalic Anhydride	18720.000	K.G	1056000.00	22000.00 US\$
4	29054290	Penta-erithritol	18720.000	K.G	1440000.00	30000.00 US\$
5	29023000	Toluene Condn...:- This Lic issued under para 4.7.1 of H.B. 2009-14 norms fixed by ALC vide M.No.12/87- ALC1/2009 dtd. 17.06.2009 RLA F.No.08/24/40/4/am10	25200.000	K.G	1056000.00	22000.00 US\$
				Total	4,848,000.00	101,000.00

Decision: As per Agenda, the advance authorization was issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP Vol. I vide decision taken by NC in its Meeting No. 12/87/AL-1/2009 dt. 17.06.2009 . Hence, case was **withdrawn**.

Case No.:10/42/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status: Approved
HQ File :01/87/050/00309/AM10/	RLA File :07/24/040/00373/AM10/	Lic.No/Date:0710069238 04.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172390	63/0- UPVC COLOUMN PIPES OF 75MM OD (HEAVY DUTY FOR SUBMERSIBLE PUMPS / BORE WELL) Net content of PVC RESIN 42.731 MT. ON ADHOC BASIS AS PER NORMS FIXED IN ALC MEETING NO.32/AM10 DT.4.11.2009 (AUTHORSATION NO.0710067846)	45.309	M.T	4219313.72	90252.70 US\$
				Total	4,219,313.72	90,252.70

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39041090	PVC RESIN.	42.726	M.T	1957720.76	41876.38 US\$
				Total	1,957,720.76	41,876.38

Decision: As per Agenda, the advance authorization was issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP Vol. I vide decision taken by NC in its Meeting No. 32/AM10 dt. 04.11.2009 . Hence, case was **withdrawn**.

Case No.:11/42/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:45/87-ALC1/2009	Status: Approved
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Case No.:9/42/87-ALC1/2009		Party Name:ASHIRVAD PIPES PVT LTD.,		Meet No/Date:45/87-ALC1/2009 03.02.2010		Status: Approved		
HQ File :01/87/050/00308/AM10/		RLA File :07/24/040/00376/AM10/		Lic.No/Date:0710069236 04.01.2010		Defer Date:		
Application: Request is for adhoc norms for following:								
SLNo.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172390	63/0- UPVC COLOUMN PIPES OF75mm OD (HEAVY DUTY FOR SUBMERSIBLE PUMPS/ BORE WELLS) (Net content of PVC RESIN 19.933 MT) ADHOC BASIS AS PER NORMS FIXED IN ALC MEETING NO.32/AM10 DT.4.11.2009 (AUTHORISATION NO.0710067846)			21.136	M.T	1873971.41	40084.95 US\$
						Total	1,873,971.41	40,084.95
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)		CIF (Currency)	
1	39041090	PVC RESIN	19.931	M.T	913230.39		19534.34 US\$	
				Total	913,230.39		19,534.34	
Decision: As per Agenda, the advance authorization was issued to the firm on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP Vol. I vide decision taken by NC in its Meeting No. 32/AM10 dt. 04.11.2009 . Hence, case was withdrawn.								

3.3 Following application are **deferred**:

3.3.1	Case No. A-141	KRISHNA ANTIOXIDANTS PVT. LTD.	HQ F. No. 01/87/050/00302/AM09/DES-VII	Status: Deferred
	NC No.: 45/AM10 Dated: 03.02.2010	Adv. Lic. No. 0310478439 Dated 11.07.2008	RLA F. No. 03/94/040/00394/AM09	

Application: Request for review of decision taken in Norms Committee Meeting No. 50/AM09.

Position: D/o C&PC will furnish comments.

Deferred for Two Weeks.

ONLINE CASES

1	Case No.:3/39/87-ALC1/2008	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00623/AM09/	RLA File :31/24/040/00043/AM09/	Lic.No/Date:3110036660 29.12.2008	Defer Date:17.03.2010
	Position: D/L issued by DIPP on 09.12.2009, followed by reminder from DGFT on 22.12.2009. Final Reminder may be issued to firm by DGFT.			

3	Case No.:3/1/84-ALC3/2009	Party Name:DYUTI ENTERPRISE PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/84/050/00467/AM09/	RLA File :02/24/040/00284/AM09/	Lic.No/Date:0210124438 18.03.2009	Defer Date:24.02.2010
	Position: D/o C&PC will furnish comments.			

5	Case No.:6/14/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00092/AM10/	RLA File :08/24/040/00101/AM09/	Lic.No/Date:0810079349 17.04.2009	Defer Date:03.03.2010
	Position: The firm vide their letter dated 02.02.2010 have requested for grant of one month time to furnish their reply. The Committee considered the request of the firm and grant them one month time to furnish their reply.			

6	Case No.:3/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00040/AM10/	RLA File :03/94/040/00056/AM10/	Lic.No/Date:0310518029 01.05.2009	Defer Date:24.02.2010
	Position: Reminder may be issued to D/o C&PC for furnishing comments.			

7	Case No.:4/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00041/AM10/	RLA File :03/94/040/00057/AM10/	Lic.No/Date:0310518037 01.05.2009	Defer Date:24.02.2010

Position: Reminder may be issued to D/o C&PC for furnishing comments.

8	Case No.: 3/27/87-ALC1/2009	Party Name:BASRUR UNISEAL PRIVATE LIMITED.,	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status: Deffered and Re-indexed
	HQ File :01/87/050/00204/AM10/	RLA File :07/24/040/00142/AM10/	Lic.No/Date:0710065930 14.07.2009	Defer Date:17.03.2010
	Position: D/L issued by DIPP on 02.12.2009, followed by reminder from DGFT on 15.12.2009. Final Reminder may be issued to firm by DGFT.			

9	Case No.: 6/19/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status: Deffered and Re- indexed
	HQ File :01/87/050/00149/AM10/	RLA File :08/24/040/00087/AM10/	Lic.No/Date:0810081519 17.07.2009	Defer Date:03.03.2010
	Position: The firm vide their letter dated 02.02.2010 have requested for grant of one month time to furnish their reply. The Committee considered the request of the firm and grant them one month time to furnish their reply.			

10	Case No.: 9/26/87-ALC1/2009	Party Name:ANDHRA POLYMERS PVT LTD	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status: Deffered and Re-indexed
	HQ File :01/87/050/00200/AM10/	RLA File :09/24/040/00152/AM10/	Lic.No/Date:0910038969 14.08.2009	Defer Date:17.03.2010
	Position: D/L issued by DIPP on 25.11.2009, followed by reminder from DGFT on 14.12.2009. Final Reminder with a copy of D/L may be issued to firm by DGFT.			

11	Case No.: 2/25/87-ALC1/2009	Party Name:ASP SEALING PRODUCT LTD.	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status: Deffered and Re-indexed
	HQ File :01/87/050/00191/AM10/	RLA File :05/23/040/00032/AM10/	Lic.No/Date:0510248960 09.09.2009	Defer Date:17.03.2010
	Position: D/L issued by DIPP on 07.10.2009, followed by reminder from DGFT on 21.10.2009. Final Reminder with a copy of D/L may be issued to firm by DGFT.			

12	Case No.: 2/29/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status: Deffered and Re-indexed
	HQ File :01/87/050/00215/AM10/	RLA File :31/24/040/00092/AM10/	Lic.No/Date:3110040148 05.10.2009	Defer Date:17.02.2010

Position: D.O. letter has been sent to RLA, Pune on 17.11.2009 followed by D.O. Reminder on 19.01.2010 for want of application copy. However the same is still awaited. The Committee, reminded RA, Pune over telephone for sending application copy expeditiously.

13	Case No.:7/36/87-ALC1/2009	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00279/AM10/	RLA File :31/24/040/00146/AM10/	Lic.No/Date:3110040755 20.11.2009	Defer Date:17.02.2010
	Position: Copy of application may be obtained from RLA. A letter may be sent to RLA, Pune for sending the application expeditiously.			

14	Case No.:5/37/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00287/AM10/	RLA File :08/24/040/00234/AM10/	Lic.No/Date:0810084605 02.12.2009	Defer Date:24.02.2010
	Position: D/o C&PC will furnish comments.			

15	Case No.:6/37/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00288/AM10/	RLA File :08/24/040/00237/AM10/	Lic.No/Date:0810084606 02.12.2009	Defer Date:24.02.2010
	Position: D/o C&PC will furnish comments.			

16	Case No.:7/37/87-ALC1/2009	Party Name:BHAGWAN PACKAGING INDUSTRIES PVT.LTD	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00289/AM10/	RLA File :03/94/040/00725/AM10/	Lic.No/Date:0310548754 02.12.2009	Defer Date:03.03.2010
	Position: D/L No. 46011/114/2009-PC.II dated 15.01.2010 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT.			

17	Case No.:1/39/87-ALC1/2009	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00291/AM10/	RLA File :03/95/040/00459/AM10/	Lic.No/Date:0310549839 09.12.2009	Defer Date:03.03.2010
	Position: D/o C&PC will furnish comments.			

18	Case No.:2/39/87-ALC1/2009	Party Name:FRONTIER TECHNOLOGIES PVT LTD	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00292/AM10/	RLA File :05/23/040/00089/AM10/	Lic.No/Date:0510254265 09.12.2009	Defer Date:03.03.2010
	Position: D/o C&PC will furnish comments.			

19	Case No.:1/40/87-ALC1/2009	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00295/AM10/	RLA File :05/24/040/00348/AM10/	Lic.No/Date:0510254641 16.12.2009	Defer Date:03.03.2010
	Position: D/o C&PC will furnish comments.			

21	Case No.:3/40/87-ALC1/2009	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00297/AM10/	RLA File :03/95/040/00620/AM10/	Lic.No/Date:0310551925 21.12.2009	Defer Date:03.03.2010
	Position: D/o C&PC will furnish comments.			

24	Case No.:1/42/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00300/AM10/	RLA File :31/24/040/00173/AM10/	Lic.No/Date:3110041224 23.12.2009	Defer Date:17.02.2010
	Position: Copy of application may be obtained from RLA. A letter may be sent to RLA, Pune for sending the application expeditiously.			

25	Case No.:5/42/87-ALC1/2009	Party Name:PETRO ARALDITE PVT.,LTD.,	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00304/AM10/	RLA File :04/24/040/00245/AM10/	Lic.No/Date:0410110390 23.12.2009	Defer Date:03.03.2010
	Position: D/o C&PC will furnish comments.			

	Case No.:2/42/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00301/AM10/	RLA File :01/24/040/00101/AM10/	Lic.No/Date:0410041224 23.12.2009	Defer Date:03.03.2010

26	HQ File :01/87/050/00301/AM10/	RLA File :31/24/040/00181/AM10/	Lic.No/Date:3110041271 30.12.2009	Defer Date:17.02.2010
Position: Copy of application may be obtained from RLA. A letter may be sent to RLA, Pune for sending the application expeditiously.				

27	Case No.:3/42/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00302/AM10/	RLA File :03/95/040/00636/AM10/	Lic.No/Date:0310553085 31.12.2009	Defer Date:03.03.2010
	Position: With DIPP letter dated 03.02.2010, following information may be called for from the firm by DGFT: i) Function of bonding agent in the manufacturing process. ii) Percentage net content of natural rubber and PBR in export.			

33	Case No.:12/42/87-ALC1/2009	Party Name:ATUL LIMITED,	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00311/AM10/	RLA File :08/24/040/00273/AM10/	Lic.No/Date:0810085558 05.01.2010	Defer Date:03.03.2010
	Position: D/o C&PC will furnish comments.			

34	Case No.:1/45/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00339/AM10/	RLA File :02/24/040/00120/AM10/	Lic.No/Date:0210136701 19.01.2010	Defer Date:17.02.2010
	Position: D/o C&PC will furnish comments.			

35	Case No.:2/45/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00340/AM10/	RLA File :03/94/040/00902/AM10/	Lic.No/Date:0310556306 20.01.2010	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

36	Case No.:3/45/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00341/AM10/	RLA File :08/24/040/00292/AM10/	Lic.No/Date:0810085933 21.01.2010	Defer Date:17.02.2010

Position: New Case; copy of application is awaited from RLA.				
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37	Case No.:4/45/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00342/AM10/	RLA File :31/24/040/00206/AM10/	Lic.No/Date:3110041623 21.01.2010	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

38	Case No.:5/45/87-ALC1/2009	Party Name:SUPERFIL PRODUCTS LIMITED	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00343/AM10/	RLA File :04/24/040/00251/AM10/	Lic.No/Date:0410111000 21.01.2010	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

39	Case No.:6/45/87-ALC1/2009	Party Name:POWERBAND	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00344/AM10/	RLA File :03/95/040/00657/AM10/	Lic.No/Date:0310556551 22.01.2010	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

40	Case No.:7/45/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:45/87-ALC1/2009 03.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00345/AM10/	RLA File :31/24/040/00168/AM10/	Lic.No/Date:3110041640 22.01.2010	Defer Date:17.02.2010
	Position: New Case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
